

COURT - I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**Appeal No. 157 of 2011&
I.A. No. 245 of 2011**

Dated: 28TH November, 2011

**Cochin Port Trust
Versus
Kerala State Electricity Board & Anr.**

.... Appellant (s)

...Respondent (s)

ORDER

The Court has not assembled today. At the request of the learned counsel for the parties, post the matter on **12.12.2011.**

COURT MASTER